- (c) whether Government are aware that the number of camel riders it more than the number of camels;
- (d) if so, what are the reasons therefor; and
- (e) what measures Government am taking to reduce the number of camel riders and the expenditure thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHBKARA MURTHY): (a) to (e) Information is being collected and win be laid on the Table of the House.

Income Tax against DEE's Home Shniplm Chsh

- 5279. MAULANA OBAIDULLAH KHAN AZMI: Win the Minister of FINANCE be pleased to state:
- (a) the income tax and other taxes that become due against Dee's Home Shopping dub for die year 199*95; and
 - (b) the taxes actually paid by the dub?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) and (b) Dee's Home Shopping Ckb is a company incorporated on 20.9.1994. It has neither filed any return of income nor paid any advance tax tin date. The return of income in this case for the assessment year 1995-96 will be due only after the 30th June, 1995.

Reduction hi Import and Excise Duty on Certain Items

- 52*0. SHRI KM. KHAN: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have reduced import and excise duties on certain kerns in addHioa to exempting certain items from levy of excise duties;
- (b) if so, the names of such hems with its effectives date;

- (c) whether h h fact that the benefit of such reduction and exemption has not reached the people tffl the end of April, 1995:
- (d) whether Government propose to take some action in this regard by , waning the manufactures through the Electronic Media to make the Hems of V rethtscd import and excise duties available in the market immediately;
- (e) whether Government also propose immediate jmplnmtntottnsi of reduce/ exemption of certain items from import and excise duties by making surprise survey in the market; aad
- (!) if so, the detail thereof and if not the reasons therefor?
- THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKARA MURTHY): (a) Yes, Sir.
- (b) The details aw given in She "Explanatory Msmorandum explaining Provisions in the Finance BUI, 1995". The changes in duty rates are effective from 16th March, 1995 unlets Otherwise indicated.
- (c) No detailed information of the impact of duty reductions ia i→Muto>i ^ prices of respective commo&XkS^W available. However, it has been reported by some manufacturers of cosmetics, points, TV Sets that they have announced reduction in their prices.
- (d) There is no such proposal under consideration for the present. However, Government have Mttr-etio, issued newspaper advertisement askiag the manufacturers/packers of consumer-foods to pass on the duty benefits to the consumers.
- (e) There is no such proposal under consideration for the present.
 - (0 Does not arise in view of (e) above.